GOVERNMENT OF MEGHALAYA FOOD CIVIL SUPPLIES & CONSUMER AFFAIRS DEPARTMENT

NO. SUP.70 / 2006 / 512 .

Dated 15th February, 2021.

To

- 1. The Registrar General, Hon'ble Supreme Court of India.
- 2. The Registrars in the Hon'ble High Courts.
- 3. The Secretaries in Central Ministries / Departments.
- 4. The Chief Secretaries in all the States / UTs.

Subject: Filling up of the post of President in the State Consumer Disputes Redressal Commission (State Commission), Meghalaya.

Sir / Madam,

I am directed to refer to the vacancy circular of NO. SUP.70/2006/511 dt. 15/02/2021, on the subject mentioned above for the post of the President of the State Consumer Disputes Redressal Commission (SCDRC) (State Commission). As indicated in the Consumer Protection (Qualification for appointment, method of recruitment, procedure of appointment, term of office, resignation and removal of the President and members of the State Commission and District Commission) Rules, 2020 the President of the State Commission shall hold office for a term of four years or upto the age of sixty-five years, whichever is earlier and shall be eligible for reappointment.

- Interested applicants may send copies of their applications or may be nominated with their consent and approval by the appropriate authority.
- The persons selected for appointment will have to join within 30 days from the date of issue of appointment order.

Yours faithfully,

Secretary to the Govt. of Meghalaya, Food Civil Supplies & Consumer Affairs Department

RAJASTHAN HIGH COURT, JODHPUR

No. Estt. A(ii)/05/2021/710

Copy forwarded to following for information and necessary action:-

1. Hon'ble sitting Judges of RHC, Jodhpur through their P.S.

 Registrar (Admn.), RHCB, Jaipur with the request to circulate it amongst all the Hon'ble Judges sitting at RHCB, Jaipur through their P.S.

3. Hon'ble Judges who have retired in February, 2018 and thereafter.

4. Computer Cell, RHC, Jodhpur to upload it on website of Rajasthan High Court and E-mail to retired Hon'ble Judges.

Registrar (Admn.)

Date: 25702/2021